[Shri Ram Kishen Gupta] a Bill further to amend the Indian Penal Code, 1860.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860."

The motion was adopted.

Shri Ram Kishan Gupta: I introduce the Bill.

## REPRESENTATION OF THE PEO-PLE (AMENDMENT) BILL\*

(Amendment of section 77)

श्री यशपाल सिंह (देहरादून): श्रीमन् मैं प्रस्ताव करता हूं कि लोक प्रतिनिधित्व प्रधिनियम, 1951, में पागे संशोधन करने वाले विद्येयक को पेश करने की प्रनुमति दी जाये।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

The motion was adopted.

भी यक्षानाम सिंह : मैं विधेयक प्रस्तुत करता हं।

PROHIBITION OF MANUFACTURE AND IMPORT OF HYDROGENAT-ED VEGETABLE OILS BILL\*

भी पशपाल सिंह (देहरादून): मैं प्रस्ताव करता हूं कि भारत में उद्जनित बनस्पति तेलों के निर्-ाण तथा प्रायात के निषेश्व का उपश्न्य करने वाले विधेयक को पेश्व करने की धनमति दी जाय ।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for prohibition of manufacture and import of hydrogenated vegetable oils in India."

The motion was adopted.

श्री बच्चपाल सिंह : मैं विधेयक को प्रस्तुत करता हूं।

## HIRE-PURCHASE BILL\*

श्री यक्तपाल सिंह (रेहरादून) : श्रीमन्, में प्रस्ताव करता हूं कि वस्तुग्रों की किराबा-द्धरीद संबंधी विधि में संशोधन करने वाले विश्लेयक को पेश करने की धनुमलि दी जाय ।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to amend the law relating to the hire-purchase of goods."

The motion was adopted.

भी स्वतापाल सिंह : मैं विश्लेयक पैक्त करता हूं।

PAYMENT OF WAGES (AMEND-MENT) BILL\*

(Amendment of sections 1 and 15 and insertion of new section 15A)

Shri S. C. Samunta (Tamluk): I beg to move for leave to introduce a Bill further to amend the Payment of Wages Act, 1936.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Payment of Wages Act, 1936."

The motion was adopted.

Shri S. C. Samanta: I introduce the Bill.

<sup>\*</sup>Published in Gazette of India Extraordinary, Part II, Section 2, dated 9th June, 1967.